tal goods specially in the engineering sector; and

(b) if so, the number of projects likely to be affected by this rigorous import restriction?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) The import policy and procedures are designed to ensure that capital goods, which are or can be manufactured in India, are not allowed to be imported. While there are no specific proposals for reducing the import of capital goods, every effort is being made to restrict imports of capital goods only to items which are unlikely to be manufactured in the near future within the country.

(b) Does not arise.

## राज्य व्यापार निगम के कर्मचारियों द्वारा हड़तःल

\*1605, श्री श्रीचन्द गोयल : श्री हुकम चन्द कछवाय : श्री जगन्नाच राव जोशी : श्री जि० दर्श सह : श्री ना० स्व० शर्मा :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि राज्य व्यापार निगम के कर्मचारियों ने श्रपनी मोगें मनवाने के लिये हड़ताल करने का निश्चय किया है;
  - (ख) उनकी मांगें क्या हैं; भीर
- (ग) उनको पूरा करने के लिये सरकार ने क्या कार्यवाही की है ?

वाजिज्य मंत्री (स्वीदिनेश सिंह)ः (क) जीनहीं।

- (ख) कर्मचारियों की मांगे, मुख्यतः पदोन्नित की संभाव्यताम्रों में सुधार, भ्रावास व्यवस्था, सवारी भत्ता दिये जाने, वेतनमानों के युक्तियुक्तकरण ग्रादि के बारे में हैं।
- (ग) निगम के प्रबन्धकों ने कर्म-चारियों की सेवा शर्तों और कल्याण सम्बंधी सुविधाओं में सुधार करने के लिये कार्य-बाही शुरू कर दी है।

## Labour Situation in N.C.D.C.

\*1607. Shri Virendrakumar Shah:
Shri Shrichand Goel:
Shri Hukam Chand
Kachwai:
Shri Beni Shanker Sharma:
Shri J. B. Singh:
Shri Jagannath Rao Joshi:

Will the Minister of Steel, Mines and Metals be pleased to state:

- (a) whether it is a fact that the employees of the National Coal Development Corporation have gone on strike indefinitely in support of their demands;
- (b) if so, the extent of loss caused thereby; and
- (c) the action taken by Government in this regard?

The Minister of State n the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) Yes, Sir. However, the strike has since been called off and the work resumed.

- (b) The loss to the Corporation is estimated at Rs. 5.2 lakhs.
- (c) Some of the demands have been referred to adjudication.

A committee has also been appointed to enquire into the working of N.C.D.C. including management employees relationship.